



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Thursday,15th July 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 10

[CIVIL BENCH - III]

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
ONLINE COURT PROCEEDING SERVICES]**

| Sr.No. | Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|---------------|--------------------------|--|-----------------------------------|----------------------------|
| MOTION | | | | |
| 24 | W.P.(CrI.)/6/2021 B/O | SHIVAKANT GORAKHPURI AND ANR Versus THE STATE OF NAGALAND AND ANR | MS. B S GOYAL MR. A J HAZARIKA | GA, NAGALAND |

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LEAVE NOTE OF ADVOCATES FOR 15/07/2021

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1) MR. L P SHARMA 12-07-2021 To 08-10-2021



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PRASANTA KUMAR DEKA

COURT NO: 11

[CIVIL BENCH - IV & I

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
ONLINE COURT PROCEEDING SERVICES]**

| Sr.No. | Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|----------------------|--------------------------|---|---|----------------------------------|
| <u>MOTION</u> | | | | |
| 22 | WP(C)/2858/2021 FIXED | SABITRI BASFOR Versus THE GAUHATI UNIVERSITY AND 4 ORS | MS. S KANUNGOE MS. J CHETTRY MR. L PHUKAN | MR. P J PHUKAN, SC, GU SC, AG |
| 23 | WP(C)/2923/2021 FIXED | SMTI KAMALA DOLEY Versus THE STATE OF ASSAM AND 2 ORS | MR. D BARUAH MR. A I Ali MR A BHUYAN | SR. GA, ASSAM SC, REVENUE |
| 24 | WP(C)/3065/2021 FIXED | MAJIALI MUNMUNI BHUMI ADHIKAR DABI SAMITTEE Versus THE STATE OF ASSAM AND 5 ORS | MR J PAYENG | GA, ASSAM SC, REVENUE |

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE AJIT BORTHAKUR

COURT NO: 13

**[CRIMINAL AND MATTERS RELATED
TO RETIREMENT BENEFITS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
ONLINE COURT PROCEEDING SERVICES]**

| Sr.No. Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|---------------------------|---------------------|----------------------------|----------------------------|
|---------------------------|---------------------|----------------------------|----------------------------|

WITHDRAWAL

| | | | |
|----|------------------------------|--|----------------------------|
| 43 | Bail Appln./1227/2021 B/O | MANTU ALI @ IFTIKAR HUSSAIN @ MINTU ALI Versus THE STATE OF ASSAM | MR S H SIKDAR PP, ASSAM |
|----|------------------------------|--|----------------------------|

BAIL HEARING

| | | | |
|----|--|---|--|
| 44 | AB/1787/2021 (CONNECTED WITH ITEM NO. 34 IN THE DAILY CAUSE LIST), FIXED | SABBER AHMED Versus THE STATE OF ASSAM | MR. A R BHUYAN MR. M A I HUSSAIN PP, ASSAM |
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LEAVE NOTE OF ADVOCATES FOR 15/07/2021

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1) MR. L P SHARMA 12-07-2021 To 08-10-2021



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE HITESH KUMAR SARMA

COURT NO: 14

**[CRIMINAL AND MATTERS RELATED
TO RETIREMENT BENEFITS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
ONLINE COURT PROCEEDING SERVICES]**

| Sr.No. | Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|--|-----------------------|--|-----------------------------------|---------------------|
| BAIL HEARING | | | | |
| 51 | AB/1576/2021 FIXED | JOBEDUR ALAM @ JOBEDUR ISLAM AND 2 ORS Versus THE STATE OF ASSAM | MR. L R MAZUMDER MR. A Z AHMED | PP, ASSAM |
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| LEAVE NOTE OF ADVOCATES FOR 15/07/2021 | | | | |
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| 1) | MR. L P SHARMA | 12-07-2021 | To | 08-10-2021 |



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 17

[CIVIL BENCH - IV & I

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
ONLINE COURT PROCEEDING SERVICES]**

| Sr.No. | Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|---------------|------------------------|---|--|----------------------------|
| MOTION | | | | |
| 22 | WP(C)/3299/2021 B/O | M/S STN COMMUNICATION AND ADVERTISING PVT. LTD. AND ANR. Versus THE ASSAM POWER DISTRIBUTION CORPORATION LTD. AND 9 ORS. | MR P SHARMAH MR P SONOWAL MR S B SINHA MR. A DEKA | SC, APDCL ASSTT.S.G.I. |

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1) MR. L P SHARMA 12-07-2021 To 08-10-2021